

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/176/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE I PVT LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. J. Arulraj M. S. Theivakumar	Counsel for respondent	Dr. Theivakumar

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for filing vakalat. The Registry is directed to send notice to the petitioner for his appearance. Time extended at request. Put up on **27.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)